

**FACT SHEET**

Sr.No.	Subject	Information
1	State/UT	<b>Arunachal Pradesh</b>
2	State Population as per 2011	<b>13.84 lakhs</b>
3	Number of districts	<b>25</b>
4	Name and designation of the Food Safety Commissioner	<b>Dr. ASHISH CHANDRA VERMA IAS</b> Principal Secretary (Health & Family Welfare) cum Commissioner Food Safety
5	Contact Details & E- Mail	Principal (Health & Family Welfare) cum Commissioner Food Safety Government of Arunachal Pradesh Block 2, 3 <sup>rd</sup> Floor, Room No. 324 Civil Secretariat : ITANAGAR-791111 Tele (O) 0360 2211845 Telefax : 0360- 2212721 Email: <a href="mailto:arunachalfoodsafety@yahoo.co.in">arunachalfoodsafety@yahoo.co.in</a>
6	Nodal Officer & Contact Details	<b>Shri U.K.MITRA</b> Deputy Food Safety Commissioner Food Safety Unit, Directorate of Health Services, Naharlagun – 791110 Arunachal Pradesh Tele : 0360-2244513 FAX 0360- 2247340 E-Mail: <a href="mailto:arunachalfoodsafety@yahoo.co.in">arunachalfoodsafety@yahoo.co.in</a>
7	Number of Designated officer	<ul style="list-style-type: none"> <li>• 1 full-time D O for the Capital District of Papum Pare.</li> <li>• 21 District Medical Officers are notified as ex-officio DO for respective districts. Detailed list attached.</li> </ul>
8	Number of Adjudicating Officers	22
9	Number of FSO	3
10.	Status of state Food Laboratories	NIL. As of now the services and facilities of the ASSAM STATE PUBLIC HEALTH LABORATORY, Guwahati is being utilized
11	Number of Food Analyst	NIL As of now the Food Analyst to Government of Assam (Assam State PH Laboratory, Guwahati) is notified as the Food Analyst

		for Arunachal Pradesh.
12	State Labs that are NABL accredited	NIL
14	Food Business Units Licensed	<b>2671</b>
16	Food Business Units Registered	<b>7282</b>
17.	<b>Status of Online (FLRS) license/Registration in districts of States/UTS</b>	
<b>a</b>	No. of Districts issuing license/registration ONLINE only	FLRS has been introduced in the Capital District of Papum Pare w.e.f. <b>6<sup>th</sup> May 2014.</b>
<b>b</b>	No. of Districts issuing license/registration PARTIALLY ONLINE	
<b>c</b>	No. of Districts issuing license/registration OFFLINE (MANUALLY)	
18.	Whether State level Advisory Committee is <b>re-constituted</b> (SLAC)	Yes
19.	Whether District level Advisory Committee is <b>re-constituted</b> (DLAC)	
20.	Whether Appellate Tribunal is operational?	yes
<b>ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)</b>		
21.	Number of food samples collected	291
22.	Number of food samples analyzed	291
23.	Number of food samples found adulterated, unsafe, substandard and misbranded	11
24.	Number of cases launched against FBOs	Adjudications-7 Criminal Court-1
25.	Details of Adjudications	No. of Cases disposed-
		No. of cases in which - 6 penalty is imposed
		Amount of Penalty raised- Rs.21,000
26.	Details of Criminal cases	No. of cases convicted-nil
		No. of cases Acquittal-
		Amount of Penalty raised-nil